

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE M.N.KRISHNAN

DATE OF APPOINTMENT : 28/10/2004

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
(1)41 ½ cents of dry land in R.S.No.508/1 (2) 1 out of 4 shares in 2 acres & 64 cents of dry land in R.S.No.506/1, 508/1 and 512/5 (3) 1 out of 4 shares in 1 acre 36 cents of wet land in Sy.No.512/1(1 to 3 situated in Melarkode Village, Alathur Taluk) and (4) 1 out of 4 shares in 9 ½ cents of dry land with building in Sy.No.383/4-0-48.64BB in Kattusery Village, Alathur Taluk	One building under construction and 1 out of 4 share in 2 buildings(i.e. family house and another building)	FD for Rs.53,013/- with maturity value Rs.68,229/-. S.B. A/c. in joint names of me and wife for Rs.10,76,732/-. S.B.A/c. in my name for Rs.3,50,664/-.	24 gms.of gold	Nil	Nil

LIABILITIES

Particulars:-

1. State Bank of India, Vadakkancherry, Palakkad Dist.--A House Building loan of Rs.8 lakhs/- out of which Rs.5 lakhs had been released.

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE SPOUSE : SMT. SARADA KRISHNAN

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
4 acres and 49 cents of dry land in Sy.No.14 and 35/1 of Pazhaya Kalayannur Village and 1 acre and 95 cents of wet land comprised in Sy.No.251 of Arakkam Kottai Village in Gopichetti Palayam Taluk	No Building	F.D for Rs.1,44,248.59. SB accounts in joint names as shown above.	120 sovereigns of gold(960 gms), diamond ear studs(1 set), diamond mukkti(1 set), Diamond ring(1) and 10 Kg. of silver	Nil	LIC - Rs.20,000/- Tata Big Life Rs.1,20,000/-

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

**NAME OF THE DEPENDENT
DAUGHTER**

: MISS M.K.SUVASINI

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	FD for Rs.1,10,212/- and SB for Rs.93,345.67	15 sovereigns (120 gms) of gold	NIL	NIL

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice